

Annexure-7
Name of the corporate debtor Praful Overseas Private Limited in CIRP ; Date of commencement of CIRP - 01.04.2025
List of creditors as on 13.11.2025

List of operational creditors (Government dues)
(Amount in ₹)

S. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Commissioner of Custom NS-II	Central Government	27.06.2025	46,44,44,051	2,11,06,468	Unsecured	No	0	0	0	0	44,33,37,583	
2	Provident Fund	Central Government	08.05.2025	11,05,969	10,32,130	Unsecured	No	0	0	0	0	73,839	
3	Deputy Commissioner, CGST & CE, Division-XI, Ankleshwar, Vadodara-II,	Central Government	11.04.2025	1,63,64,422	1,63,64,422	Unsecured	No	0	0	0	0	0	The Corporate Debtor has preferred an appeal in this matter. The claim amount shall be revised, if required, pursuant to the outcome of the said appeal.
4	Gujarat Industrial Development Corporation	State Government	15.04.2025	5,50,718	5,23,381	Unsecured	No	0	0	0	0	27,337	
5	Dakshin Gujarat Vij Company Limited (DGVCL)	State Government	11.11.2025	1,51,32,866	1,51,32,866	Unsecured	No	0	0	0	0	0	
				49,75,98,026	5,41,59,267					-	-	-	44,34,38,759